


**STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2018 AS ON 31.12.2018**

1. Name of Officer (in full) Dr GYAN PRAKASH SHARMA 3. Present post held DIRECTOR  
 2. Service to which the officer belongs NATIONAL FOOD LAB GHAZIABAD 4. Present Pay 147200/-

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1. Swivan Flats, 301 Vashna Nalka, Vashna Road, Barabanki.	Flat	17 Lakhs	17 Lakh	Self	Purchased from Pvt. Builder.	6000/-	
2. Rishi Heights, 902, Rajnagar Extn. Ghazabad.	Flat	34 Lakhs	34 Lakh	Wife	Purchased from Pvt. Builder.		
3. 128 FF Akshardham Soc. Medipalem. Mysuru.	Flat	15 Lakhs	15 Lakh	Self	Purchased from Pvt. Builder.	1.2 Lakh	

Signature   
 Name Dr. G.P. Sharma  
 Designation Director  
 Date 30-1-2019

**Note**

- 1) \* In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) \*\* Includes short term leases also.
- 3) The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15 (3) of the Central Civil Services (Conduct) Rules, 1955, (now rule.18(1) of the CCS (Conduct) Rules, 1964) on the first appointment to the Service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person dependent on Government servant.
- 4) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 5) AIS officers are requested to fill the form in duplicate.
- 6) All columns should be filled duly typed neatly.